

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA)No.232/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company	Anand Pinky Properties (P) Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. Pallav Samajdar, Advocate Applicants

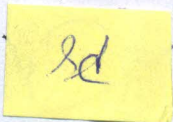
30/11/2017

ORDER

Ld. Counsel for the petitioners made a request for adjournment for filing supplementary affidavit. Prayer is allowed. Supplementary affidavit may be filed within 15 days from today.

List on **19/01/2018.**


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)